

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SOLAN, DISTRICT SOLAN.

No. D&SJ/SLN/EC/F-65/2019:

Dated Solan the

**OFFICE ORDER.**

During the ensuing Dussehra Holidays with effect from 7<sup>th</sup> October, 2019 to 12<sup>th</sup> October, 2019, the following Judicial Officers will be available to attend the urgent matters in respect of this Court as well as the Courts of Additional District and Sessions Judge-I and II, Solan, and Additional District and Sessions Judge, Nalagarh and all the urgent matters may be presented in the Court from 12.00 noon to 03.00 PM in each day during the above holidays, as under:-

Sr. No	Name of the Judicial Officers.	Duty period.
1	Sh. Barinder Thakur Additional District and Sessions Judge, Nalagarh.	11 <sup>th</sup> , 12 <sup>th</sup> , 13 <sup>th</sup> October, 2019.
2	Smt. Parveen Chauhan, Additional District and Sessions Judge-I, Solan	6 <sup>th</sup> , 7 <sup>th</sup> , 8 <sup>th</sup> , 9 <sup>th</sup> October, 2019.
3	Sh. Vivek Sharma, Additional District and Sessions Judge-II, Solan	10 <sup>th</sup> , 11 <sup>th</sup> , 12 <sup>th</sup> , 13 <sup>th</sup> October, 2019.

(Bhupesh Sharma)

District and Sessions Judge,  
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/F-65/2019:

Copy is forwarded for information to:-

8467 Dated: 14.9.19

- 1) The Registrar General, Hon'ble High Court of H.P., Shimla
- 2) The Registrar(Vigilance) Hon'ble High Court of H.P. Shimla.
- 3) The Additional District and Sessions Judge, Nalagarh, with the request that in case any need of Stenographer and Drivers during the duty period, he may take the services of the officials of his Court by making office order etc. at own level.
- 4) The Additional District and Sessions Judge-I, Solan, with the request that in case any need of Stenographer and Drivers during the duty period, then she may take the services of the officials of her Court by making office order etc. at own level.
- 5) The Additional District and Sessions Judge-II, Solan, with the request that in case any need of Stenographer and Drivers during the duty period, then he may take the services of the officials of his Court by making office order etc. at own level.
- 6) The Sr. Civil Judge-cum- Chief Judicial Magistrate, Solan.
- 7) The Sr. Civil Judge-cum- ACJM, Kasauli and Nalagarh.
- 8) The Civil Judge-cum-JMIC, Arki, Kandaghat, JM-I & JM-II, Solan.
- 9) The Secretary, DLSA, Solan and Sirmour at Solan.
- 10) The Traffic Magistrate Solan and Sirmour at Solan.
- 11) The Deputy Commissioner, Solan.
- 12) The Superintendent of Police, Solan and Baddi with the request to intimate all the S.H.O's concerned posted in their respective District.
- 13) The District Attorney, Solan.
- 14) The President, Bar Association, Solan/Nalagarh/Kasauli/Arki and Kandaghat.
- 15) The System Officer/Assistant Programmer, District Court Solan for necessary action.
- 16) Notice board of this office.

  
District and Sessions Judge,  
Solan, District Solan, H.P.

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE SOLAN, DISTT.SOLAN, (H.P.)**

No. Sr.Civil Judge/CJM/ Dus. Hoilday /2019-

Dated Solan the        th September, 2019

**OFFICE ORDER**

In exercise of the powers vested in me under Section 15(2) of the Criminal Procedure Code, 1973, I Rajesh Chauhan, Chief Judicial Magistrate, Solan, District Solan (H.P.) do hereby order that the following Magistrates in Solan District shall act as Duty Magistrate during the '**Dussehra Holidays**' from the dates mentioned against their names, in order to dispose off the urgent criminal work of the Court. ( Dussehra Holidays (7th October to 11 October,2019)

Sr.No	Name of the Judicial Officer and designation	Duty period	Leave period
1.	Sh. Rahul, Civil Judge-cum-JMIC, Court No.I, Solan	09/10/19(5pm) to 14/10/19(9am) (In addition of his own work, he will also look after the work of Ld, Mobile Traffic Magistrate, Solan., during dussehra holidays	05/10/19(5pm) to 09/10/19 (5pm)
2.	Miss, Sweta Narula, Civil Judge -cum-JM, Court No.II, Solan	05/10/19(5pm) to 09/10/19 (5pm)	09/10/19 (5pm) to 14/10/19(9am)
3.	Mrs. Neha Sharma, Senior Civil Judge -cum- ACJM, Kasauli	09/10/19(5pm) to 14/10/19(9am)	05/10/19(5pm) to 09/10/19 (5pm)
4.	Miss, Deepali Gamhir, Civil Judge -cum- JMIC, Kasauli.	05/10/19(5pm) to 09/10/19 (5pm)	09/10/19 (5pm) to 14/10/19(9am)
5.	Sh. Kapil Sharma, Senior Civil Judge-cum- ACJM, Nalagarh	09/10/19(5pm) to 14/10/19(9am)	05/10/19(5pm) to 09/10/19 (5pm)
6.	Sh. Jitender Kumar Civil Judge- cum- JMIC, Nalagarh	05/10/19(5pm) to 09/10/19 (5pm)	09/10/19 (5pm) to 14/10/19(9am)
7.	Sh. Parshant Negi, Civil Judge -cum- JMIC, Arki	09/10/19(5pm) to 14/10/19(9am)	05/10/19(5pm) to 09/10/19 (5pm)
8.	Sh. Nishant Verma, Civil Judge-cum- JMIC, Kandaghat	05/10/19(5pm) to 09/10/19 (5pm) (In addition of his own work, he will also look after the work which is not in the Jurisdiction/Competency of JM-II, Solan, H.P.during dussehra holidays	09/10/19 (5pm) to 14/10/19(9am)
9.	Sh. Gaurav Kumar, Mobile Traffic Magistrate, Solan & Sirmaur at Solan	05/10/19(5pm) to 09/10/19 (5pm)	09/10/19 (5pm) to 14/10/19(9am)

P/E.C. for  
21/9  
R

sd,  
(Rajesh Chauhan)  
Chief Judicial Magistrate  
Solan, District, Solan, (H.P.)  
Dated:- 21-9-19

Endst. No. As above 4074

Copy for information and necessary action is forwarded to:-

1. The Registrar General, Hon'ble High' Court of H.P. Shimla.
2. The Ld. District & Sessions Judge, Solan.
3. The Ld. Addl. District & Sessions Judge-I, Solan
4. The Ld. Addl. District & Sessions Judge-II, Solan and Nalagarh.
5. All the ACJMs/JMICs /MTM in Solan District.
6. The Superintendent of Police, Solan/Baddi
7. The District Attorney, Solan.
8. The President, Bar Associations, Solan, /Kandaghat/ Kasauli/ Nalagarh / Arki.
9. All the SHO's in Solan District.
10. Superintendent, Sub Jail, Solan/Kanda.
11. Guard file

DB SO/S...  
24/9/2019  
District & Sessions  
Dy.No. 8122  
24 SEP 2019  
Solan (H.P.)

sd,  
Chief Judicial Magistrate,  
Solan, District, Solan, (H.P.)